

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 819 of 2019

IN THE MATTER OF:

Indian Overseas Bank

...Appellant

Versus

S. MukanchandBothra(Deceased) & Anr.

...Respondents

Present

For Appellant: Ms. Niti Jain, Advocate.

For Respondent: Mr. Gagan Bothra, Advocate.

With

Company Appeal (AT)(Ins) No. 844 of 2019

IN THE MATTER OF:

**Mr. S. Rajendran,
R.P of PRC International Hotels Pvt. Ltd.**

...Appellant

Versus

S. Mukanchand Bothra (Deceased) & Ors.

...Respondents

Present

**For Appellant: Mr. Ravij S. Roy, Mr. Avrojyoti Chatterjee, Mr. Abhijit Roy
and Ms. Jayasree Saha, Advocates.**

For Respondent:

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 23rd September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/